



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उप्र प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: 60258/OA No-109/2024

दिनांक:-

Date: 15/03/2024

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg,
New Delhi.
E-mail-judicial-ngt@gov.in

Sub:- Submission of Joint Committee report in pursuant to order dated 29.01.2024 passed by Hon'ble NGT in the matter of Original Application No. 109/2024, Akash Dubey Versus Union of India & Ors.

Respected Sir,

In Compliance of Hon'ble NGT order dated 29.01.2024 in the matter of O.A. No. 109/2024, Akash Dubey Versus Union of India & Ors., the Joint Committee report is being filed herewith. This Joint Committee report has been forwarded to Headquarter, Lucknow by R.O., UPPCB, Sonbhadra vide letter dated 05.03.2024.

It is requested that the aforesaid information may be presented before the Hon'ble Tribunal for kind consideration.

Encl.: As above.

Yours faithfully,


15/03/2024
(U.K. Gupta)
Regional Officer
Sonbhadra.

Endt. No. & date as above.

Copy to:-

1. District Magistrate, Sonbhadra for kind information please.
2. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow for kind information and necessary action please.
4. Shri Pradeep Mishra, Advocate, Supreme Court, 138, New Lawyer's Chamber, Supreme Court of India, New Delhi-110001.

Regional Officer
Sonbhadra.



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G 0233/PH-1501/SBD/2023/2024

दिनांक:-

Date: 05.03.2024

To,

Chief Environmental Officer (Circle-2),
U.P. Pollution Control Board,
Lucknow,

Sub:- Submission of factual report in the matter of "Morrum Mining" on the river bed of Sone River at Arazi No. 15 Cha, Khand No. 02, Village-Bhagwa, Tehsil-Obra, District Sonbhadra.

Sir,

Kindly refer to above noted subject, the State Level Expert Appraisal Committee (SEAC) has decided to get the actual position of the lease area through a site visit and recommended to constitute a joint committee of Prof. Jaswant Singh, Member SEAC, RO, UPPCB, Sonbhadra & Mining Officer, Sonbhadra to inspect the mining site and provide factual report to SEAC to take necessary action in this matter. For complying, The Sub Director/Nodal SEIAA directed for same vide reference no- 666/Parya./8280-7891/2023 Dated-22.11.2023. In compliance of above direction, the joint committee conducted the field visit. The Joint Committee report with photographs is being filed herewith as annexure-1.

It's opinion may be consider in this matter that Geological survey should be done to find out the sand in the inner layer of soil of concern lease area.

Encl.: As above.

Yours faithfully,


05/03/2024

(U.K. Gupta)
Regional Officer
Sonbhadra.

Endt. No. & date as above.

Copy to:- Member Secretary Sir, U.P. Pollution Control Board, Lucknow for kind information & necessary action please.


05/03/2024

Regional Officer
Sonbhadra.

"Morrum Mining" on the riverbed of Sone River at Arazi No.- 15 च , Khand No. 02, Village- Bhagwa, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh, Area 12.146 ha. ,8280/ 7891 /SIA /UP/MIN/445239/ 2023.

The project site was inspected on 15-12-2023 by the joint committee in compliance of the decision taken by SEAC/SEIAA. The following members of the committee were present at the time of inspection: -

1. Prof. Jaswant Singh, Member SEAC-2
2. Sh. Umesh Gupta, Regional Officer, Sonbhadra, UPPCB
3. Sh. R B Singh, Mining Officer, Sonbhadra.

At the time of on-site inspection, Mr. Dheeraj Singh (Mb. 9198140009) and others were also present as representative of project proponent. The following decision was taken by SEAC in its 798th meeting dated 13/10/2023 for the project.

A complaint dated 11/10/2023 of Akash Dubey, (Environmental Activist) S/o Shri Mahendra Kumar, Ara Kalan, Arakhala, Allahabad, U.P.-221508 received against the forgery committed by Rudra Mining Company in obtaining the environmental clearance for extraction at "Morrum Mining" on the riverbed of Sone River at Arazi No.- 15 च, Khand No. 02, Village- Bhagwa, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh. Complaint stated that area in question i.e. Arazi No.- 15 च, Khand No. 02, Village- Bhagwa, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh is a plain land where in there is no deposition of morrum. In this regard complainant has also enclosed photograph of lease area.

The committee observed that in the video of drone survey presented by the project proponent/consultant that soil/plain land with flora & fauna is visible. The committee opined that in this situation it would be appropriate to get actual position of the lease area through a site visit. Hence, the committee recommended to constitute a joint committee of Prof. Jaswant Singh, Member SEAC, RO, UPPCB, Sonbhadra & Mining Officer, Sonbhadra to inspect the mining site and provide factual report to SEAC to take necessary action in the matter.

Further the following decision was taken by SEIAA in its 774th meeting dated 07-11-2023:-

SEIAA noted that according to KML mining is being carried out. SEIAA agreed with the recommendation of SEAC to constitute a joint committee of Prof. Jaswant Singh Member SEAC, RO UPPCB Sonbhadra and Mining Officer Sonbhadra to inspect the mining site and provide factual report to SEAC to take necessary action in the matter. The Joint committee must submit the report within 15 days.

In compliance of above the Site visit was conducted by joint committee on 15/12/2023. The observation of the committee as per the site visit is as under: -

SEL

GBA

1. At the time of site visit it was observed that the mining lease is plain/soil land with flora in which, agriculture was being done by local farmers. (Photographs of the farming attached).
2. The lease is located in the outer reach of the rear end of river bank, due to which there is very low possibility of the occurrence of mineral deposit during floods in future and makes it unsustainable from mining point of view.
3. There are water bodies in the lease area at the time of inspection, hence no mineral can be excavated from the water bodies/submerged area. No mineable mineral (morum) was observed in the lease area at the time of physical inspection.

Enclosure: - Photographs with coordinates.

(RB Singh)
Mining Officer, Sonbhadra

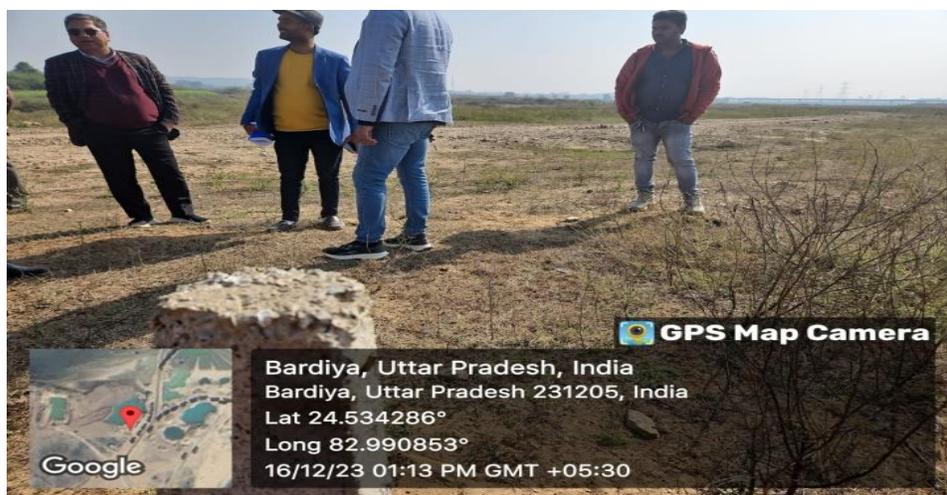

(Umesh Gupta)
Regional Officer, UPPCB Sonbhadra


(Prof. Jaswant Singh)
Member, SEAC

Photographs of all pillar's and lease area M/s Morrur Mining" on the river bed of Sone River at Arazi No. 15 Cha, Khand No. 02, Village-Bhagwa, Tehsil-Obra, District Sonbhadra.



PILLAR-A



PILLAR-B



PILLAR-C

Photographs of all pillar's and lease area M/s Morrur Mining" on the river bed of Sone River at Arazi No. 15 Cha, Khand No. 02, Village-Bhagwa, Tehsil-Obra, District Sonbhadra.



PILLAR-D



LEASE AREA



LEASE AREA